

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.237 - IA/290(AHM)2024  
in  
**CP(IB)/89(AHM)2023**

**Proceedings under Section 94 IBC**

**IN THE MATTER OF:**

.....Applicant

Zameer Pawankumar Agrawal  
Personal Gurantor Of Roselabs Bioscience Limited

**Order delivered on: 22/04/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Ms. Riddhi Vadgama, Adv.
For the PG	: Mr. Tirth Nayak, Adv. for Mr. Kunal Vaishnav, Adv.
For the Respondent	: Mr. Monaal Davawala, Adv. for Raj Radhe Finance Ltd. Mr. Raju Kothari, Adv. for ARCIL Mr. Sumit Parikh, Adv. for UBI

**ORDER**

Ld. Counsel for the Personal Guarantor is directed to serve copy of the main application to Ld. Counsel for Respondent No.6.

**IA/290(AHM)2024**

Respondents are directed to file reply, if not filed, within seven days by giving copy to the other side.

List the matter on 06.05.2024

Sd/-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

Sd/-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**